

ITEM NO.12

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 41/2023

SOMYA SANJAY & ORS.

Petitioner(s)

VERSUS

NATIONAL LAW UNIVERSITY TRIPURA AGARTALA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.8648/2023-DIRECTIONS)

Date : 24-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Yadav Narender Singh, AOR
Mr. Rakesh Kumar Singh, Adv.
Mr. Awadhesh Kumar Dubey, Adv.
Mr. Somesh Kumar Dubey, Adv.
Mr. Vijay Kumar Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the writ petition as well
as on the prayer(s) for stay (IA No. 8648/2023),
returnable on 03.02.2023.

Dasti through standing counsel, in
addition.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)